



\$~23 IN THE HIGH COURT OF DELHI AT NEW DELHI CS(OS) 524/2024 ANI MEDIA PVT. LTD.Plaintiff Through: Mr.Sidhant Kumar, Ms.Manyaa Chandoik,Mr.Akshit Mago. Ms.Anshika M.Om Bata. Saxena, Advs. versus WIKIMEDIA FOUNDATION INC & ORS.Defendants Ms.Tine Abraham, Ms.Shivani Through: Rawat, Mr.Abhi Udai Singh Gautay, Advs. for D-1. **CORAM:**

HON'BLE MR. JUSTICE NAVIN CHAWLA <u>O R D E R</u> 05.09.2024

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I.A. 38498/2024

1. Issue notice.

2. Notice is accepted by Ms. Tine Abraham, the learned counsel for the defendant no.1.

Reply, if any, be filed within a period of two weeks from today. 3.

List on 25th October, 2024. 4.

5. The Authorised Representative of the defendant no.1 who is competent to take decision on behalf of defendant no.1-company in the present matter shall remain personally present in the Court on the next date of hearing.

NAVIN CHAWLA, J

SEPTEMBER 5, 2024/Arya/DG

Click here to check corrigendum, if any

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 31/07/2025 at 01:41:05